

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 72/(MAH)/2015
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: M/s. Splendor Shelters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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CA Pooja S. Prabhudessai

P. S. Prabhudessai

ORDER

TCP No.72/74(2)/NCLT/MB/MAH/2015

1. The Learned Representative of the Petitioner is present.
2. After discussion he is directed to file the status of the depositors vis-à-vis the Petitioner Company. He is also directed to place on record the date since when the amounts in question are outstanding.
3. The next date granted is **16.03.2017**.

20th February, 2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)